

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.72 of 2013**

**Dated :5<sup>th</sup> July, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Shamanur Sugars Ltd.**

**....Appellant(s)**

**Versus**

**Karnataka Power Transmission Corp. Ltd & Ors. ....Respondent(s)**

**Counsel for the Appellant (s): Mr. Basav Prabhu S. Patil,  
Sr. Adv.  
Mr. Prabhuling Navadgi  
Mr. Satya Prakash**

**Counsel for the Respondent(s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.1  
Mr. Shodhan for R-1.**

**ORDER**

Mr. Basav Prabhu S. Patil, Learned Senior Counsel for the Appellant has finished his arguments . He is directed to file his written submissions on or before the next date of hearing after serving a copy thereof on the other side.

Post the matter for reply submissions on **11<sup>th</sup> July, 2013 at  
Chennai Circuit Bench.**

**(Rakesh Nath  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

rkt